

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 131
Appeal No.- 175/252/ND/2020

IN THE MATTER OF:

JSB Infratech Pvt Ltd& Anr.	...	Appellant
Vs		
ROC	...	Respondent

Order under Section 252.

Order delivered on 27.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Appellant	:
For the ROC	:
For the IT Dept.	:

ORDER

Learned Proxy counsel seeks adjournment stating that main counsel is unable to appear due to bereavement in his family of the counsel.

List on 16.03.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)